

से (ग) सूचना एकत्र की जा रही है और
समाप्त होने पर रख दी जायगी।

Singrauli Coal-Power Complex

1653. SHRI ROSHAN LAL:
Will the Minister of ENERGY be
pleased to state:

(a) whether the construction of
the Singrauli coal-power complex
has commenced; and

(b) if so, what is the progress
made in this regard till the 31st
December, 1981?

THE MINISTER OF STATE IN
THE MINISTRY OF ENERGY
(SHRI VIKRAM MAHAJAN):
(a) and (b) The Singrauli Coal-
fields have large coal reserves
which can sustain considerable
thermal generation. The coal
production from the Singrauli
Coalfields is expected to be 9.40
million tonnes in 1984-85.

The National Thermal Power
Corporation is setting up a 2000
MW Super Thermal Power Sta-
tion at Singrauli in Mirzapur
district of Uttar Pradesh. The
first 200 MW unit of the station
was synchronized in February,
1982. The feasibility report for
Stage-I of 1260 MW of the Vin-
dyachal Super Thermal Power
Station in Sidhi district of
Madhya Pradesh in the Singrauli
region has been granted techno-
economic clearance by the Cen-
tral Electricity Authority and is
being processed for an invest-
ment decision. The Anapara 'A'
Thermal Station of 630 MW of
UPSEB under execution is also
located in the Singrauli region.

Postponement of final voters' list of West Bengal

1654. SHRI ROBIN KAKATI:
Will the Minister of LAW, JUSTICE
AND COMPANY AFFAIRS
be pleased to state:

(a) whether it is a fact that one
of the major reasons in postpon-

ing the publication of the final
voters' list of West Bengal is
related to the alleged detection
of a large number of non-citizens
in the voters' list of West Ben-
gal Assembly constituencies; and

(b) if so, what are the details
thereof?

THE MINISTER OF LAW,
JUSTICE AND COMPANY
AFFAIRS (SHRI JAGAN NATH
KAUSHAL): (a) No, Sir.

(b) Does not arise.

Power failure in Bihar due to irregular supply of coal

1655. SHRI PATTIAM RAJAN:
SHRI K. CHATHUNNI
MASTER:

Will the Minister of ENERGY
be pleased to state:

(a) whether it is a fact that
there has been virtual break-
down of the thermal power sta-
tions in Bihar resulting in acute
power failure in the State;

(b) whether the Mafia rule in
Dhanbad Coal Mining Area has
been responsible for retarding
supply of coal to these thermal
stations; and

(c) if so, what measures have
been taken to ensure regular sup-
ply of coal to the Thermal Power
Stations in Bihar?

THE MINISTER OF STATE IN
THE MINISTRY OF ENERGY
(SHRI VIKRAM MAHAJAN):
(a) There has been some set
back in generation of thermal
power Stations under Bihar State
Electricity Board in December,
1981 and January 1982.

(b) No, Sir.

(c) The coal receipts in the
Thermal Power Stations of Bihar
have increased by 13 per cent
during April 81 to January 82 as
compared to the corresponding
period last year. However, all